

F.No. 01(03)/Roster/CESTAT/2023-Part-III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.10.2023

ORDER NO.188 of 2023


Hon'ble President is pleased to partially modify the roster order no. 166 of 2023 for **CESTAT, New Delhi** on **20.10.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 20.10.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

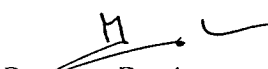
1. Adjourned dates of listed matters will be available on the website www.cesat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Bineesh Kumar K. S)
Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar